

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No. : 24/S.O./2018/

Dated : 01.12.2018

In supersession of Order No. 19/S.O./2018 dt. 05.09.2018, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice P. K. Lohra**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER  
*[Signature]*  
01.12.18  
**REGISTRAR (ADMN.)**

No.Gen/XV/31/2008/7069

Dated : 01.12.2018

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice P. K. Lohra, Judge, Rajasthan High Court, Jodhpur.
3. P.S. to Hon'ble Mr. Justice Sandeep Mehta, Judge, Rajasthan High Court, Jodhpur.

*[Signature]*  
01.12.18  
**REGISTRAR (ADMN.)**

No. Gen/XV/31/2008/7070

Dated : 01.12.2018

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar,  
(Admn./Vigilance/Examination/Rules/Classification/Judicial),  
Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority,  
Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench,  
Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority,  
Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur  
Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/  
Jaipur Bench, Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New  
Delhi-11.

*[Signature]*  
01.12.18  
**REGISTRAR (ADMN.)**